

Annexure 7

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of Liquidation Process	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)
List of creditors as on	Date of approval / order of Hon'ble NCLT, Chennai Bench.

List of Operational creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	The Assistant Commissioner of Income Tax, Corporate Circle - 1 (i/c), Room No.23, Main Building, No.63, Race Course Road, Coimbatore - 641018, Tamil Nadu, India.	01	12/04/2023	89,99,178	89,99,178	Government Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Total	01	---	89,99,178	89,99,178	---	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

